GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:2320 ANSWERED ON:03.12.2009 SECURITY TO JUDICIARY Shanayas Shri M. I.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether aftermath of attack on Judges of the High Courts of Tamil Nadu and Karnataka, the Government is contemplating to constitute a special security force to protect the judiciary; and
- (b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY))

(a) &(b): There is no proposal under consideration of the Government to constitute a special security force to protect the judiciary. However, guidelines have been issued to the State Governments to review and adequately strengthen the security arrangements for High Courts and District/Subordinate Courts as well as Judges.